

***** NATIONAL LOK ADALAT *****
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE
JODHPUR
CAUSE - LIST

Second Saturday

13.08.2016

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

HELD AT MEDIATION CENTRE, RAJ.HIGH COURT JODHPUR

Criminal Matters (U/s 138 NI.Act.)

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	CRL.R. 65/2009,	LR's Ran Singh /STATE & ANR	LD.Kharti	PP-R K.L.Chouhan
02.	CrI. Rev.863/2009 With	Pramod Variyani V/s State & Ors.	P C Solanki	T S Champawat P P
03.	CrI. Rev. 902/2009 With	Vinay Abhichanadni/State	P C Solanki	T S Champawat P P
04	CrI. Rev. 959/2009 With	Rajni Abhichanadni/State & Ors	P C Solanki	T S Champawat P P
05	CrI. Rev. 881/2009	Pramod/State & Ors	P C Solanki	T S Champawat P P
06	CRL.R. 448/2013,	Vimla @ Poonam Das / State & Ors	M.K.garg Pankaj Gupta	Avinash Bhati
07	CRL.R.698/2014,	Om Prakash /Nandlal & ANR	N K Bohra -P	Dinesh Chandra Bissa PP-R
08	CRL.R. 280/2015,	Inder Singh / State & Ors	Bheem Kant Vyas	Amit Maheshwari- C S Kotwani & PP
09	CRL.R. 360/2015, With	Lakhvindra Singh V/s M/s S.K.Febriators	M.K.Garg & Pankaj Gupta	PP Mahaveer Bishnoi
10	CRL.R. 356/2015, With	Lakhvindra Singh V/s M/s S.K.Febriators	M.K.Garg & Pankaj Gupta	PP Mahaveer Bishnoi
11	CRL.R. 361/2015,	Lakhvindra Singh V/s M/s S.K.Febriators	M.K.Garg & Pankaj Gupta	PP Mahaveer Bishnoi
12	CRL.R. 410/2014, With	Ranjeet Singh V/s State & Ors	Rakesh Motoria	PP & Mahipal Singh Ratore & Hemant Jain
13	CRL.R. 1046/2012,	Ranjeet Singh V/s State & Ors	Rakesh Motoria	PP & Mahipal Singh Ratore & Hemant Jain
14.	CRL.R. 403/2014,	Satpal Arora V/s State & Ors	Hemant Jagga	PP Rajendra Chanran
15	CRL.R. 176/2014,	Praveen Sharma / State & Ors	Hemant Jain M.S.Rathore	Shankar Chouhan
16	CRL.R. 480/2014,	Sheopat Ram V/s State & Ors	D.S.Garsana B.S.Sandhu	Nilesh Bora

Banks Matters (For S.B.I.)

17.	S.B.C.F.A.No.110/1994	State Bank of India /Sualal	Jagdish Vyas	R.R.Nagori
18.	S.B.C.F.A.No.184/1997	State Bani of India/ Unique Paper Beg	J.K.Chanda
19.	S.B.C.F.A.No92/1998	State Bani of India/ Paras Mal & Ors.	J.K.Chanda	R.K.Thanvi & Narendra Thanvi
20	S.B.C.F.A.No.225/1998	Dr.Bhpupenra Bhandari/SBI	D.R.Lunkar	J.K.Chanda
21	S.B.C.F.A.No.61/2000	M/s Mehta Agenees V/s S.B.I.	Vikas Baliya & Manish Sisodia	J.K.Chanda
22	S.B.C.F.A.No.62/2000	M/s Jain Brothers V/s S.B.I.	Vikas Baliya & Manish Sisodia	J.K.Chanda

Banks Matters (For SBBJ)

23.	S.B.C.F.A.No.130/1991	SBBJ/Brij lal & Ors	S.K.Jain	B.M.Agarwal
24.	S.B.C.F.A.No.135/1992	KHUSHAL DAS V/s SBBJ	LD.Khatri	S.S.Purohit &Mahesh Chandra Purohit
25.	S.B.C.F.A.No.170/1995	Dau Lal Paliwal V/s SBBJ	LD.Khatri	Jagdish Vyas
26.	S.B.C.F.A.No.178/1995	Bhgwat Singh & Ors V/s SBBJ	A.K.Rajwansi	M.C.Purohit
27	S.B.C.F.A.No.211/1997	SBBJ Jalore V/s I.R.s of Hem Singh	Jagdish Vyas	Jaswant Mal Bhandari

Banks Matters (Central Bank)

28	S B C F A 5719/2012	Narendra Kumar / Central Bank	Dr. P S Bhati	O P Punglia
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Oriental Bank of Commerce

29	S B C F A 10/1995	Natwar Lal / OBC	Sanjay Nahar	-----
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Syndicate Bank

30	S B C F A 141/1995	Sydicat Bank / Ugam Raj	A K Trivedi Salil Trivedi	D R Lekar
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Canara Bank

31	S B C F A 89/1998	Aditya Maching Centre / Canara Bank	-----	-----
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Vijaya Bank

32	S B C F A 186/1997	Ganga Devi /Vijaya Bank	K K Bhati	P K Bhansali
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Punjab National Bank

33	S B C F A 75/2000	Ravi Prakash Arora / P N B	Ranjeet Joshi	Jagdish Vyas
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Oriental Bank of Commerce

34	S B C F A 216/1997	Jagdish Prasad & Ors / OBC	Muktesh Maheshwari	J L Purohit
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Sri Ganganagar Kshetriya Gramin Bank

35	S B C F A 134/2006	M/s Devi Agro Ind. /Sri Ganganagar Kshetriya Gramin Bank & Ors.	R.K.Thanvi & S.D.Purohit	Jagdish Vyas
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UCO Bank

36	S B C F A 27/1993	Uco Bank V/s Madan Lal	Jagdish Vyas	Arvind Smdaria
37	S B C F 105/1996	Surendra Das V/s UCO Bank	Muktesh Maheshwari	P.C.Singhvi

Bank of Baroda

38	S B C F A 147/1992	Mool Chand Bhara V/s Bank of Baroda	J.L.Purohit	P.K.Bhansali
39	S B C F 01/1992	Vashistha PressV/s Bank of Baroda	G.M.Bhandari & Dinesh Mal Bhandari	Narendra Vyas
40	S B C F 25/1993	Sanjay Ind.V/s Bank of Baroda	Muktesh Maheshwari	P.K.Bhansali
41	S B C F 64/1997	Sonu Bag V/s Bank of Baroda	S.L.Jain	O.P.Pungliya
42	S B C F 168/1998	Chattar Pal V/s Bank of Baroda	Arpit Bppt	J.K.Chanda

Bank of Raj (ICICI Bank)

43	S B C F A 23/1994	Bhwar Lal & Ors V/s Bank of Raj	R.S.Saluja	Sanjay Nahar
44	S B C F 27/1999	Bombay Tayers V/s Bank of Raj .	S.S.Vyas	Sultan Singh
45	S.B.C.F.A.No.279/1999	Kanhaiya Lal V/s Bank of Raj .	Daya Ram Chaoudhary	Suresh Shrimali

CMA MATTERS (MACT United India Ins.Co.)

46	S.B.C.M.A.. 373/2005	Harendra Parihar V/s Chand Khan & Ors	S.K.Sankhla	Jagdish Vyas
47	S.B.C.M.A.1700/2014	Jasleen kaur & Anr V/s Bhagwan Singh & Ors	S.K.Sankhla	N.K.Joshi & K.K.Kalla,C.S.Purohit
48	S.B.C.M.A.1703/2014	Jasleen kaur & Anr V/s Bhagwan Singh & Ors	S.K.Sankhla	N.K.Joshi & K.K.Kalla,C.S.Purohit

PWD Deppt.Matter

49	S.B.C.W.4122/2006	STATE OF RAJ V/S BALU SINGH	O.P. BOOB	N.K.Chandak
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PHED DEPPT. MATTER

50	S.B.C.W.3952/2013	BIRA RAM & STATE & ORS	N.K.GOYAL-P GOYAL-P	VARUN VIMAL MATHUR
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(09.07.2016 की पालना में JVVNI की पत्रावलियां)

51	S.B.C.W. 453 / 2002	Vandhana Tiles Pvt Ltd V/s Ajmer Vidut Vitran Nigam Ltd: V/s Ors	J.L.Purohit N.S.Acharya Rajeev Purohit	Ravi Bhansali
52	S.B.C.W. 1164 / 2003	Ranakpur Marbles Pvt.Ltd: / Ajmer Vidut Vitran Nigam Ltd:V/s Ors	M.R.Singhvi Girish Sharma	Ravi Bhansali (Caveator)
53	S.B.C.W. 1165 / 2003	Maharaja Marbles Pvt.Ltd: / Ajmer Vidut Vitran Nigam Ltd:V/s Ors	M.R.Singhvi Girish Sharma	Ravi Bhansali (Caveator)55
54	S.B.C.W. 1166/2003	LALIT MARMO & GRAANITES (P) LTD. AJMER VIDHYUT VITRAN LTD. & ORS	M.R.Singhvi Girish Sharma	Ravi Bhansali
55	S.B.C.W. 1201/2003	MEWAR TILES (P) LTD./AJMER VIDHYUT VITRAN NIGAM LTD.	MR SINGHVI-P	RAVI BHANSALI-R
56	S.B.C.W. 1202/2003	RAJA RAM MARBLES & GRANITES (P) LTD./AJMER VIDHYUT VITRAN NIGAM LTD. &	MR SINGHVI-P	GIRISHJOSHI-P

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
57	S.B.C.W. 1236/2003	ARIHANT MARBLES & GRANITES PVT. LTD./ AJMER VIDHYUT VITRAN NIGAM LTD. &	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P	RAVI BHANSALI (CAVEATOR)
58	S.B.C.W. 1128/2004	VIKAS KAMRA/ JODHPUR VIDHYUT VITRAN NIGAM LTD.&	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P	KULDEEP MATHUR-R
59	S.B.C.W. 4869/2005	J.K.CORP LTD./J.V.V.NIGAM LTD. & ORS.	LEKHRAJ MEHTA-P RAMIT MEHTA-P	MANOJ BHANDARI-R
60	S.B.C.W. 1301/2006	GIRDHARI RAM / STATE & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIKAS BIJANIYA-P YP KHILEREE-P	RAVI BHANSALI-R
61	S.B.C.W. 1302/2006	MANGU RAM / STATE & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIKAS BIJANIYA-P YP KHILEREE-P	RAVI BHANSALI-R
62	S.B.C.W. 1429/2006	RAVI BHANDARI / J.V.V.N.LTD.,JODHPUR & ORS	RS SALUJA-P HS SHEKHAWAT-P P CHOUDHARY-P	SUMEET MEHTA-R
63	S.B.C.W. 2283/2006	TIKU RAM STATE & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIKAS BIJANIYA-P YP KHILEREE-P	KULDEEP MATHUR-R RAVI BHANSALI-R
64	S.B.C.W. 2433/2006	M/S.SRIKANT MINERALS (P.) LTD./ JODHPUR VIDYUT VITRAN NIGAM LTD. & ORS.	JL PUROHIT-P NR BUDHANIA-P NS ACHARYA-P RAJEEV PUROHIT-P	RAVI BHANSALI-R
65	S.B.C.W. 6855/2006	NATIONAL INDUSTRIES,BANSWARA A.V.V.N.LTD.AJMER & ANR.	VINIT KUMAR MATHUR-P FARZAND ALI-P MAHENDRA SINGH GODARA-P	RAVI BHANSALI-R
66	S.B.C.W. 1129/2008	BHARTIYA SPINNERS LIMITED / AJMER VIDYUT VITRAN NIGAM LTD. & ORS	JP JOSHI-P DD CHITLANGI-P MRS RENUKA BOHRA-P RS BHATI-P S SURPURIYA-P SIDDHATHR JOSHI- PTARUN JOSHI-P	RAVI BHANSALI-R
67	S.B.C.W. 1882/2008	JAGDISH CHAND / J.V.V.N. LTD. JODHPUR & ORS	TRILOK JOSHI-P SUMAN JOSHI-P	SUMEET MEHTA-R DHANESH SARASWAT-R DILIP CHAUHAN-R
68	S.B.C.W. 1494/2009	NARENDRA AGARWAL/ TELECOM REGULATORY AUTHO. OF INDIA & ORS	PANKAJ KUMAR BOHRA-P NK JAIN-P	DRON KAUSHIK-R KULDEEP MATHUR-R PRITHVI RAJ SINGH-R
69	S.B.C.W. 4052/2009	DEVI LAL/ AJMER VIDYUT VITRAN NIGAM LTD. & ANR.	DEELIP KAWADIA-P GS RATHORE-P RS MANKAD-P	RAVI BHANSALI-R
70	S.B.C.W. 6077/2010	DEVAMAN GOSWAMI JODHPUR VIDHYUT VITRAN NIG. LTD & ORS	MR SINGHVI-P SUNIL BHANDARI-P	RAVI BHANSALI-R
71	S.B.C.W. 4878/2011	RAMESH CHANDRA DIST. PERMANENT LOK ADALAT SGNR. & ANR	HEMANT JAIN- PMAHIPAL SINGH RATHORE-P	SUMIT MEHTA-R
72	S.B.C.W. 2074/2013	MODI INDUSTRIES,/ STATE OF RAJ. & ORS	VIKAS BALIA-P CHETAN RAJPUROHIT-P HEMANT BALLANI-P	RAVI BHANSALI-R
73	S.B.C.W. 2490/2014	M/S. NASARDEEN & CO., JVNL JODHPUR & ANR	RAJEEV PUROHIT-P NR BUDANIA-P	RAVI BHANSALI-R BL BHATI,GC-R
74	S.B.C.W. 5423/2014	RAMKISHORE /JVNL JODHPUR & ORS	ANIL VYAS-P SD VYAS-P	RAVI BHANSALI-R
75	S.B.C.W.4660/2015	MODERAN TRANS PVT LTD /STATE & ORS	MANOJ JOSHI -P	RAVI BHANSALI -R MUKESH DAVE-R

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
76	S.B.C.W.10873/2015 WITH	M/S SHRI LAXMI ENTERPRISES / RAJ. RAJYA VIDYUT UTPA. NIGAM LTD & ORS	R.S.CHOUDHARY -P J.K.SUTHAR -P	RAVI BHANSALI-R
77	S.B.C.W.5714/2015	M/S SHRI LAXMI ENTERPRISES / RAJ. RAJYA VIDYUT UTPA. NIGAM LTD & ORS	R.S.CHOUDHARY -P J.K.SUTHAR -P	RAVI BHANSALI-R
78	S.B.C.W.11110/2015	M/S SHRI DEVNARAIN ELECTRICAL / AJMER VIDHYUT VITRAN NIGAM LTD & ORS	RAJESH PUNIA -P DENESH JAYANI-P	RAVI BHANSALI-R

Shri S.K. Sharma
Full Time Secretary

Rajasthan High Court Legal Services Committee
Jodhpur ✓

11.8.16